

NOTIFICATION No. 43 / 2014

I

The Hon'ble The Acting Chief Justice is pleased to make the following appointments in the High Court, Madras :

Thiru C.V.Karthikeyan, District Judge (Selection Grade), now functioning on other duty as Director, Tamil Nadu State Judicial Academy, Chennai is transferred and posted on other duty as Registrar (Vigilance), High Court, Madras in the existing vacancy.

Thiru N.Sathishkumar, District Judge (Selection Grade), now functioning as Principal District Judge, Erode is transferred and posted on other duty as Director, Tamil Nadu State Judicial Academy, Chennai vice Thiru C.V.Karthikeyan, transferred.

II

Thiru RMT.Teekaa Raman, District Judge (Selection Grade), now functioning on other duty as Additional Registrar (Vigilance), High Court, Madras is transferred and posted as Principal District Judge, Erode vice Thiru N.Sathishkumar, transferred.

HIGH COURT, MADRAS.
DATED: 12.03.2014

Sd/-P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.2897-A/2014-B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 44 / 2014

The Government in G.O.(Ms.) No.1016, Home (Courts.III) Department, dated 27.11.2013 have issued orders sanctioning the constitution of a Sub Court at Arakkonam in Vellore District.

Ms. S.Sujatha, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore is transferred and posted as Sub Judge, Arakkonam in Vellore District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 12.03.2014.

Sd/-P.KALAIYARASAN
REGISTRAR GENERAL